



NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 28

C.P. (IB)/1323(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.10.2023**

NAME OF THE PARTIES: **Rajesh Cinemas**

Vs

Cinema Ventures Private Limited

For the OC : None present

For the CD : None present

Section 9 of the IBC, 2016

ORDER

None present for the OC today and also **on 12.09.2023, 14.09.2023**. On perusal of the record, it is revealed that despite affording various opportunities and listing the matter on Board for several times, the OC did not appear. From the continuous absence of the OC, we feel that the OC is no more interested to pursue the matter. Hence, **CP No. 1323/2022 is dismissed for default.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//